

and the Eastern Region. Steps have already been initiated by West Bengal State Electricity Board to improve the performance of the existing thermal power stations and also to expedite completion of the on-going projects at Santaldih and Bandel. Suitable linkages have been made to ensure supply of better quality of coal. Arrangements have been made for stocking sufficient quantity of spare parts of the right quality, and for meeting all requirements of fuel and consumables. A project renovation group consisting of multidisciplinary teams which includes representatives of B.H.E.L., I.L. Kota, CEA and concerned consulting engineers, have been set up to improve the performance of newly commissioned units at Santaldih and also the newly commissioned units at Chandrapura of D.V.C. The West Bengal Electricity Board has been advised to bring about improvement in the maintenance of the power plants. In the short run with improved management of maintenance and better co-ordination between different agencies generating power in West Bengal, power situation is expected to improve in the coming months. In the long run, steps are being taken to ensure adequate flow of funds to the power projects under construction and to new projects when sanctioned to augment the installed generating capacity.

There are some shortages in Bihar which get accentuated when forced outages of thermal units are frequent and of long duration. Necessary steps like renovation of the newly commissioned unit at Patratu, improvement in the performance of existing units by arranging spare parts and coal of the right quality have been taken.

Law and Order in the country

1275. SHRI SAMAR GUHA:

SHRI SAMBHUNATH CHATURVEDI:

SHRI S. D. SOMASUNDARAM:

SHRI SUKHDEO PRASAD VERMA:

SHRI P. K. KODIYAN:

SHRI AMARSINH V. RATHAWA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether law and order situation in various parts of the country, including Delhi, U.P., Bihar and West Bengal has deteriorated seriously;

(b) if so, facts thereabout and the causes contributing to development of such situation; and

(c) the steps taken or proposed to be taken by Government to arrest the deterioration of the situation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL):

(a) No; Sir.

(b) and (c). Do not arise.

Involvement of Anand Marg in sabotage activities

1276. SHRI SAMAR GUHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether inquiry about reported involvement of Anand Marg in various sabotage activities have been made;

(b) if so, facts about the findings;

(c) whether any other agencies have been found to be involved in sabotage activities; and

(d) if so, facts thereabout and the identities of such saboteurs?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL):

(a) and (b). There is no evidence so